

(6)

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 29.10.2015

CP No.291/00043/2015 (OA No.294/2013)

Mr. Nand Kishore, Counsel for the applicant.

Mr. Anupam Agarwal, Counsel for respondents.

Ld. Counsel for respondents submits that the directions issued by the Tribunal have been complied with.

According to the submissions made by the counsel, the contempt petition is dismissed. Notices issued to the respondents are discharged.

 (MS. MEENAKSHI HOOJA) (JUSTICE HARUN-UL-RASHID)
MEMBER(A) MEMBER(J)

Adm/